

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

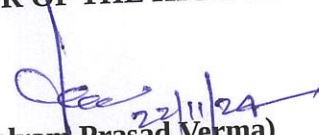
No. 18938 / Checker
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 22 November, 2024

In exercise of the powers Conferred under clause (b) of sub-section (1) of Section 283 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court of Chhattisgarh hereby specially empowers the following Judicial Magistrate First Class to try in a summary way all or any of the offences specified in the said Section:-

Sl. No.	Name of the Judicial Magistrate First Class	Present place of posting	Civil District
1	Ku. Afreen Bano, J.M.F.C., Raipur	Raipur	Raipur
2	Shri Ajay Singh Meena, J.M.F.C., Raipur	Raipur	
3	Ku. Ankita Yadu, J.M.F.C., Raipur	Raipur	
4	Ku. Sakshi Dhruw, J.M.F.C. Raipur	Raipur	
5	Ku. Preeti Jha, J.M.F.C., Raipur	Raipur	
6	Smt. Neeharika Tiwari, J.M.F.C., Raipur	Raipur	
7	Shri Harshwardhan Jaiswal, J.M.F.C., Raipur	Raipur	
8	Ku. Soumya Rai, J.M.F.C., Raipur	Raipur	
9	Ku. Akansha Khalkho, J.M.F.C., Raipur.	Raipur	

BY ORDER OF THE HIGH COURT


(Balram Prasad Verma)
Registrar General

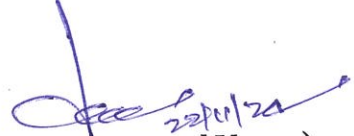
Endt. No. 18939 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 22 November, 2024

- 1) Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 2) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 3) Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*
- 4) The Principal District and Sessions Judge, **Raipur** *for information and necessary action.*
- 5) The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
- 6) The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E./ Confidential), High Court of Chhattisgarh, Bilaspur, *for information.*

Cont-2

- 7) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
- 8) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- 9) *The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.*
- 10) The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
- 11) (1) Ku. Afreen Bano, J.M.F.C., Raipur, (2) Shri Ajay Singh Meena, J.M.F.C., Raipur, (3) Ku. Ankita Yadu, J.M.F.C., Raipur, (4) Ku. Sakshi Dhruw, J.M.F.C. Raipur, (5) Ku. Preeti Jha, J.M.F.C., Raipur, (6) Smt. Neeharika Tiwari, J.M.F.C., Raipur, (7) Shri Harshwardhan Jaiswal, J.M.F.C., Raipur, (8) Ku. Soumya Rai, J.M.F.C., Raipur, & (9) Ku. Akansha Khalkho, J.M.F.C., Raipur. *for information & necessary action.*
- 12) The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
- 13) *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*


(Balram Prasad Verma)
Registrar General